

## **Office of the District & Sessions Judge, Sheikhpura**

**Order No. 37/G**

**Dated 16-05-2021**

In view of Hon'ble Court's Letter No. 22388-22424/AD.(Misc.)/IV-59(PF)/2021, dated 16-05-2021 (attached), the Order No. 36G Dt. 05/05/2021 will continue till 22/05/2021.

The System Officer is directed to upload this order on the official website of the Judgeship.

Communicate to all concerned including the Bar Association, Sheikhpura for their information and compliance.

This order will come into force with immediate effect. Inform all concerned.

Sd/-

(Md. Gheyasuddin)  
I/C District & Sessions Judge,  
Sheikhpura  
Dated : 16-05-2021

All Communications should be Addressed to Registrar by Designation and not by Name.

Letter No. 22388 - / A.D.Misc./ IV-59(PF)-2021  
22424

From,

**Nawneet Kumar Pandey**

Registrar General

HIGH COURT OF JUDICATURE AT PATNA

Fax No. : 0612-2504088

Ph.(Off.) P.B.X. - 2504071-73, 75 Ext- 601

2505318-19, 21 Off.- 2504394

Res. -2201926, Mob. :

Date: The 16<sup>th</sup> May, 2021

To,

All the District and Sessions Judges  
of Bihar.

Subject: Directions regarding functioning of Courts in the present situation of Pandemic  
COVID-19.

Sir,

As directed, I am to request you to continue the directions of Hon'ble Court  
communicated vide Court's letter No. 22091-22127 dated 04/05/2021, till 22/05/2021.

This is for your information and needful.

Yours faithfully



Registrar General